

FUNDING AGENCY	AMOUNT OF ASSISTANCE	UTILISATION
1. World Bank	US \$ 3601.14 million	US \$ 1725-963 million (as on 31-01-86)
2. United State Agency for International Development (USAID)	US \$ 314.25 million	US \$ 68.27 million (as on 28-02-86)
3. International Funds for Agricultural Development (IFAD)	US \$ 60.56 million	US \$ 17.206 million (as on 31-01-86)
4. European Economic Community (E.E.C.)	ECU 82 million	US \$ 0.979 million (as on 28-02-86)

**Use of Caffeine in Soft Drinks**

4377. SHRIMATI D. K. BHANDARI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether use of Caffeine in soft drinks has been found to be habit-forming and leads to craving in young children :

(b) if so, whether restrictions will be put on its use ; and

(c) whether it will be made imperative to include the use of Caffeine in the ingredients indicated on the bottles/containers marketing soft drinks?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR ) : (a) This Ministry is not aware of any study indicative of habit formation among young children due to Caffeine in soft drinks.

(b) The P.F.A. Rules restrict the use of Caffeine in carbonated waters to a limit not exceeding 200 ppm.

(b) Labels of foods, such as carbonated waters, for which standards have been prescribed under the P. F. A. Rules, are not required to reflect all the ingredients used in the product.

[*Translation*]

**Over-bridges Near Level Crossing (Gorakhpur) in Jabalpur City**

4378. SHRI AJAY MUSHRAN : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are considering a proposal of Madhya Pradesh Government to construct bridge over narrow gauge line level crossing (Gorakhpur) in Jabalpur city on South-Eastern Railway; and

(b) if so, the details in this regard and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is no such proposal from Madhya Pradesh Government so far.

(b) Does not arise.

[*English*]

**Hepatitis-B Virus Among Professional Blood Donors**

4379. SHRI MUKUL WASNIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it has come to the notice of the Government that nearly 25 million people in India are carriers of hepatitis-B virus which causes cancer of liver according to a study ;

(b) whether the presence of the virus is higher among professional blood donors ; and

(c) if so, the steps proposed to be taken in this regard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE

(SHRI S. KRISHNA KUMAR) : (a) It has been estimated that about 25 million people in India are carriers Hepatitis B virus, However, it is very difficult to predict the development of chronic liver diseases in this carrier population in relation to time frame.

(b) Yes, Sir.

(c) The Government of India has made Hepatitis B detection a mandatory test under the Drugs & Cosmetics Act, which regulates the Blood Transfusion services in the country.

#### Kendriya Schools in Orrisa

4380. SHRI ANANTA PRASAD SETHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Kendriya schools in the State of Orissa; and

(b) the number of Kendriya Schools opened during the Sixth Five Year Plan in Orissa year-wise and place-wise ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) Sixteen.

- (b) 1980-81 - Cuttack  
 1981-82 - Chilka  
 1982-83 - i) Bhubaneswar  
 ii) Rourkela  
 1983-84 - i) Sambalpur  
 (ii) Talcher  
 1984-85 - Charbatia

#### Amount of Arrears due from Different Countries for Berthing Ships in Indian Dockyards

4381. SHRI SOMNATH RATH : Will the Minister of TRANSPORT be pleased to state :

(a) the total amount of arrears due from different countries to major Indian ports for berthing their ships in the dockyards, port-wise; for the last three years ;

(b) whether Government have taken any steps to recover the amount from those countries ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (c). The services to vessels owned by foreign countries are provided on the strength of applications made by local steamer/ shipping agents and these agents are liable to pay port-charges. Calcutta Port Trust have reported that approximately Rs. 44.30 lakhs are due as arrears in respect of 11 foreign flag vessels. Further, suits have also been filed in 4 cases against the local agents for recovery of the dues amounting to Rs. 6.50 lakhs. Bombay Port have reported on that an amount of Rs. 68,981,19 is due in respect of the naval vessels of other countries to whom services were rendered on advice of the Indian Navy who pay the charges on receipt of remittances from the foreign Governments. Other Ports have not reported any cases of arrears due from foreign vessels.

#### Krishna River Water going waste into sea

4382. SHRI E. AYYAPU REDDY : Will the Minister of WATER RESOURCES be pleased to state :

(a) the estimated quantum of water of Krishna river which is now going as waste into sea; and

(b) What are the urgent steps taken to utilise and to prevent wastage of the Krishna waters?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). The assessed flows in the Krishna basin at 75% dependability (available in 75% of the years) has been already allocated to the basin States of Maharashtra, Karnataka and Andhra Pradesh in 1976 by the Krishna Water Disputes Tribunal (Bachawat Award) as under for utilisation by them for various beneficial purposes;

Maharashtra	.. 560 TMC
Karnataka	... 700 ..
Andhra Pradesh	... 800 ..